

**CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF
YAMINI INVESTMENTS COMPANY LIMITED**

Registered Off.: 109, Trinity Building, Above AP Market, 261, S.S.Gaikwad Marg, Dhobi Talao,
Marine Lines, Mumbai- 400002, Maharashtra, Tel No:- 022-22073080, Fax No:- 022-22073081,
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This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mrs. Vandana Agarwal (the 'Acquirer') in respect of the Open Offer to the equity shareholders of Yamini Investments Company Limited (the 'Target Company' or 'YIL') pursuant to and in compliance with Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum to PA/DPS is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/OW/26387/2012 dated November 27, 2012 and should be read in conjunction with the Public Announcement filed on October 05, 2012 (Friday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Navshakti (Marathi-Mumbai Edition) on October 12, 2012 (Friday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	October 05, 2012	Friday	October 05, 2012	Friday
Date of Detailed Public Statement	October 12, 2012	Friday	October 12, 2012	Friday
Date by which Draft Letter of Offer was filed with the SEBI	October 19, 2012	Friday	October 19, 2012	Friday
Last date for a Competitive Bid	November 06, 2012	Tuesday	November 06, 2012	Tuesday
Date of receipt of the comments on Draft Letter of Offer from SEBI	November 15, 2012	Thursday	November 27, 2012	Tuesday
Identified Date	November 19, 2012	Monday	November 30, 2012	Friday
Date by which Letter of Offer will be dispatched to the Shareholders	November 26, 2012	Monday	December 07, 2012	Friday
Last date for Revising the Offer Price/ Number of Equity shares	November 28, 2012	Wednesday	December 10, 2012	Monday
Last Date of announcement containing reasoned recommendation by committee of independent directors of YIL	November 29, 2012	Thursday	December 11, 2012	Tuesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	December 03, 2012	Monday	December 13, 2012	Thursday
Date of opening of the Tendering Period	December 04, 2012	Tuesday	December 14, 2012	Friday
Date of closing of the Tendering Period	December 17, 2012	Monday	December 28, 2012	Friday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	January 01, 2013	Tuesday	January 11, 2013	Friday

All the other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum to PA/DPS will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date: November 28, 2012

Place: Mumbai